

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:805  
ANSWERED ON:21.02.2003  
INSPECTOR RAJ  
V. VETRISELVAN

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) Whether the Government have taken any steps to eliminate Inspector Raj from the country;
- (b) if so, the details thereof;
- (c) whether any plan to encourage domestic investment has also been formulated; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE & COMPANY AFFAIRS SHRI ANANDRAO V. ADSUL

(a) & (b) Government are continuously in the process of streamlining and simplifying administrative procedures to make administration more responsive and harassment free. This is an ongoing process.

(c) & (d) The tariff structure of direct as well as indirect taxes provides specific incentives which are enshrined in these legislations. Periodic reviews of Sectoral needs are also made. This is a continuous and ongoing process."